

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00676/2014**

Jabalpur, this Friday, the 06<sup>th</sup> day of April, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER  
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Sourabh Sharma, aged about 29 years, S/o Shri Krishna Kumar Sharma, R/o House No.39/1, Opposite Hanuman Mandir, Near Telegraph Gate No.2, Jabalpur - 482002 -Applicant

**(By Advocate – None)**

## V e r s u s

1. Union of India through Comptroller and Auditor General of India, 10, Bahadur Shah Zafar Marg, New Delhi – 110002.
2. Principal Accountant General, (General & Social Sector Audit), Madhya Pradesh Audit Bhawan, Gwalior (MP) 474002.
3. Principal Director of Audit, Western Central Railway, Jabalpur (MP) – 482002

**- Respondents**

**(By Advocate – Shri P. Shankaran)**

## ORDER (ORAL)

**By Navin Tandon, AM.**

None for the applicant.

2. It is seen that for the last two occasions, i.e. 25.10.2017 and 05.01.2018, there has been no representation on behalf of the

applicant. Today also, when the matter was called, nobody appeared for the applicant. Thus, it appears that the applicant has lost interest in prosecuting this case anymore.

**3.** In these circumstances, there is no other option but to dismiss this Original Application for want of prosecution.

**4.** Accordingly, O.A is dismissed for want of prosecution.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

am/-